

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. NO.3 IN CIVIL APPEAL NO.3536 OF 2004

GURUBACHAN SINGH & ANR.

Appellant (s)

VERSUS

RAM NIWAS

Respondent(s)

(For early hearing and office report)

Date: 27/02/2006 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. Sushil Kumar Jain,adv.

Mr. A.P. Dhamija,Adv.

Mr. H.D. Thanvi,Adv.

Mr. Punit Jain,Adv.

Mr. Ranji,Adv.

Ms. Pratibha Jain,Adv.

For Respondent(s)/

Ms. Aishwarya Bhati,Adv.

Applicant(s)

Mr. K.S. Bhati,Adv.

UPON hearing counsel the Court made the following

O R D E R

The interlocutory application is adjourned for two weeks.

[T.I. Rajput]

A.R.-cum-P.S.

[V.P. Tyagi]

Court Master